

IN THE HIGH COURT OF JHARKHAND AT RANCHI

(Criminal Appellate Jurisdiction)

Criminal Appeal (DB) No. 879 of 2018

Dhiren Pramanik ... **Appellant**

Versus

The State of Jharkhand ... **Respondent**

With

Criminal Appeal (DB) No. 985 of 2016

Durga Charan Pramanik ... **Appellant**

Versus

The State of Jharkhand ... **Respondent**

(Through V.C)

**CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR
HON'BLE MR. JUSTICE RATNAKER BHENGRA**

For the Appellants : Mr. D. K. Chakraverty, Advocate

[in Criminal Appeal (DB) No. 879 of 2018]

None

[in Criminal Appeal (DB) No. 985 of 2016]

For the State : Mr. Manoj Kumar Mishra, APP

[in both cases]

Order No. 07/Dated: 13th April, 2021

Mr. D. K. Chakraverty, the learned counsel appears for the appellant in Criminal Appeal (DB) No. 879 of 2018.

No one appears for the appellant in Criminal Appeal (DB) No. 985 of 2016.

Mr. Manoj Kumar Mishra, the learned APP appears for the State.

Post these matters under the heading "Orders" on 06.05.2021.

(Shree Chandrashekhar, J.)

(Ratnaker Bhengra, J.)

Amit/